NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH. **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

S.No. NAME (IN CAPITAL)

UNDER SECTION

: CP/36/2017

: P.S SASIDHARAN

: PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS

: 241/242

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B, CHRISTORS

or Rushets . A.

ORDER

Counsel for petitioner present and filed rejoinder to counter filed by R3 & R5. Counsel for R3 & R5 present and filed vakalat on behalf of R2 & R4. He also filed a memo on behalf of R2 & R4 adopting the counter filed by R3 & R5 in both CP and CA 81/2017. Counsel for petitioner prayed time for filing rejoinder to counter filed by R2 & R4. Time extended at request. Put up on 16.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc